Papers Laid On The Table of the House by Ministers/Members

माननीय अध्यक्ष: अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नंबर 2, डॉ. जितेन्द्र सिंह।

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री; तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेंद्र सिंह): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

- (1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख)के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) भारतीय वैक्सीन निगम लिमिटेड, गुरुग्राम के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।
 - (दो) भारतीय वैक्सीन निगम लिमिटेड, गुरुग्राम का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखे जाने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2261/18/25]

- (3) (एक) प्रौद्योगिकी विकास बोर्ड, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) प्रौद्योगिकी विकास बोर्ड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखे जाने में हुए विलम्ब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

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- (एक) भारतीय लोक प्रशासन संस्थान, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
 - (दो) भारतीय लोक प्रशासन संस्थान, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2263/18/25]

12.05 hrs (Shri Krishna Prasad Tenneti *in the Chair*)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Sir, I beg to lay on the Table:-

- A copy each of the following Notifications (Hindi and English versions)
 under Section 55 of the Aadhaar (Targeted Delivery of Financial and
 Other Subsidies, Benefits and Services) Act, 2016:-
 - The Aadhaar Authentication for Good Governance (Social Welfare, Innovation, Knowledge) Amendment Rules, 2025 published in Notification No. G.S.R.88(E) in Gazette of India dated 31st January, 2025.
 - (ii) The Unique Identification Authority of India (Appointment of Officers and Employees) Amendment Regulations, 2025 published in Notification F.No. F.No. A-12013/13/RR/2016-UIDAI (E). in Gazette of India dated 29th January, 2025.

[Placed in Library, See No. LT 2264/18/25]

(2)

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- (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development of Advanced Computing, Pune, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development of Advanced Computing, Pune, for the year 2023-2024.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 2265/18/25]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Unique Identification Authority of India, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Unique Identification Authority of India, New Delhi, for the year 2023-2024.
- (5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 2266/18/25]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Education and Research Network of India (ERNET India), Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Education and Research Network of India (ERNET India), Delhi, for the year 2023-2024.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

[Placed in Library, See No. LT 2267/18/25]

- (i) A copy of the Annual Report (Hindi and English versions) of the National Informatics Centre Services Incorporated, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Informatics Centre Services Incorporated, New Delhi, for the year 2023-2024.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 2268/18/25]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Society for Applied Microwave Electronics Engineering and Research (SAMEER), Mumbai, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Society for Applied Microwave Electronics Engineering and Research (SAMEER), Mumbai, for the year 2023-2024.
- (11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 2269/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI): Sir,

I beg to lay on the Table:-

(1) A copy of the Telecommunications (Procedures and Safeguards for Lawful Interception of Messages) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.754(E) in Gazette of India dated 6th December, 2024 under sub-section (3) of Section 56 of the Telecommunications Act, 2023.

[Placed in Library, See No. LT 2270/18/25]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India, New Delhi, for the year 2023-2024, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2023-2024.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 2271/18/25]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा) : महोदय, आपकी अनुमति से मैं विधिक मापविज्ञान अधिनियम, 2009 की धारा 52 की उप-धारा (4) के अंतर्गत विधिक मापविज्ञान (साधारण) संशोधन नियम, 2025 जो दिनांक 14 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 34(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूं।

[Placed in Library, See No. LT 2272/18/25]

कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दुबे) : महोदय, आपकी अनुमति से मैं निम्नलिखित पत्र सभा पटल पर रखता हूं:-

(1) अपतट क्षेत्र खनिज (विकास और विनियमन) अधिनियम, 2002 की धारा 35 की उप-धारा (3) के अंतर्गत अपतट क्षेत्र खनिज संरक्षण और विकास नियम, 2024 जो दिनांक 31 दिसम्बर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.791(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2273/18/25] (2) खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 28 की उप-धारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) का.आ.924(अ) जो दिनांक 20 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 10 फरवरी, 2015 की अधिसूचना संख्या का.आ. 423(अ) में कतिपय संशोधन किए गए थे ।
- (दो) का.आ.967(अ) जो दिनांक 24 फरवरी, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा उसमें उल्लिखित तीन प्रत्यायित निजी अन्वेषण एजेंसियों को 'क' श्रेणी अन्वेषण एजेंसी के रूप में अधिसूचित किया गया है।

[Placed in Library, See No. LT 2274/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI GEORGE KURIAN): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-

- Review by the Government of the working of the National Minorities
 Development and Finance Corporation, Delhi, for the year 2023-2024.
- (2) Annual Report of the National Minorities Development and Finance Corporation, Delhi, for the year 2023-2024, alongwith Audited

Accounts and comments of the Comptroller and Auditor General

thereon.

[Placed in Library, See No. LT 2275/18/25]

<u>12.09 hrs</u>